

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-49/2020

WITH

LD-VC-OCW-50/2020

Pedro C. Lobo Applicant.
Vs
Feliciano Couto Respondents.

Ms. Viola Mendonca, Advocate for the applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th September 2020.

P.C.

The respondent is yet to be served. Now the applicant's counsel seeks time to furnish correct address of the respondent, so that notice could be served on him. For this purpose, she needs three weeks.

2. Post the matter on 29.9.2020.

DAMA SESHADRI NAIDU, J.

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